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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 167/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: K.P. Mondal & Sons Ltd.
V/s.
Fourcess Engineering India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Sudha Thane	lawyer for Corporate Debtor	

ORDER

TCP No. 167/I&BP/NCLT/MB/MAH/2017

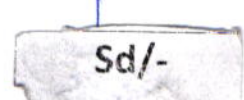
The Petitioner's side is absent whereas Corporate Debtor's side is present.

Since the Petition has come for hearing already 4-5 times, the Petitioner's side is hereby directed to be present on the next date of hearing, failing which, this Petition will be dismissed for default.

List this matter on 20.02.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)